GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA STARRED QUESTION NO. 208 TO BE ANSWERED ON 04.08.2022

Setting up of Indian Environment Service

208. SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the TSR Subramaniam Committee has recommended for setting up of the Indian Environment Service;
- (b) if so, whether Government has taken any steps towards formation of the Indian Environment Service; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 208 RAISED BY SHRI SUBHAS CHANDRA BOSE PILLI REGARDING SETTING UP OF INDIAN ENVIRONMENT SERVICE DUE FOR REPLY ON 04.08.2022.

(a)The Ministry constituted a High Level Committee (hereinafter referred to as HLC) in the year 2014 under the Chairmanship of T.S.R. Subramanian, Former Cabinet Secretary to review the Acts administered by the Ministry and suggest appropriate amendments to bring them in line with their objectives and current requirements. The HLC submitted its report proposing 55 recommendations, wherein one of the recommendation was for creation of Indian Environment Service.

(b) and (c) The HLC report was reviewed by the Parliament Standing Committee on Science & Technology, chaired by the then Hon'ble M.P., Rajya Sabha, Shri. Ashwani Kumar, in the year 2015. The Committee was of the view that the period of three months allotted to the High Level Committee for reviewing the six environmental Acts was too short and therefore inter-alia recommended that the Ministry of Environment, Forest & Climate Change, instead of proceeding with the implementation of the recommendations contained in HLC should give due consideration to the views/opinion and objections raised. The matter is currently sub-judice before the Hon'ble Supreme Court of India.
